

FDI in pharmaceutical sector

636. SHRI T.K. RANGARAJAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the total Foreign Direct Investment (FDI) in pharmaceutical sector during the last three years;
- (b) how much of the amount is spent on Research and Development; and
- (c) whether the present policy of allowing FDI in pharmaceutical sector serve the purpose of producing drugs at affordable price and if not, the steps Government proposes to take?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN): (a) The total Foreign Direct Investment (FDI) in pharmaceutical sector during the last three years is US \$ 5,637.98 million.

- (b) No such data is maintained centrally.

(c) The extant FDI policy in the pharmaceutical sector allows 100% FDI on the automatic route for greenfield investment. 100% FDI is allowed for brownfield investment on the government route. In cases involving brownfield investment, government imposes conditionalities to ensure the availability of essential medicines and a reasonable level of R&D expenditure. FDI policy does not deal with pricing.

Measures to contain trade deficit

637. DR. K.P. RAMALINGAM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that India's trade deficit between import and export of goods and commodities fell to a two and a half year low in September, 2013, if so, the details thereof;
- (b) whether it is also a fact that import containment measures put in place for non-essential imports are playing out extremely well; and
- (c) whether it is also a fact that Government is considering to continue this measure for some time?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND